

Corporation had merely been that of a figurehead. His function was limited to presiding over the meetings of the Board and he failed to make any impact on the policy decision or day-to-day administration. The Investigating Authority, therefore recommended that the Board of Directors of the British India Corporation be strengthened and the Chairman should have substantial powers of management.

#### Investment Climate in India

412. SHRI GHANDRA SHEKHAR SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether his attention has been drawn to the Press statement of Sir Norman Kipping, Senior Adviser to the Federation of British Industries, appearing in the *Hindustan Times*, New Delhi of the 23rd October, 1971 saying that the investment climate in India was nowhere near what it was and it could improve only if the best technology was continued to be allowed to be imported.

(b) if so, the reaction of Government thereto ; and

(c) the steps contemplated by Government to improve further the investment climate in India for foreign investors ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) :  
(a) Yes, Sir.

(b) and (c). Government have taken a conscious decision to limit the import of technology only to cases where technological gaps exist in our own know-how. In regard to permitting foreign investments in India, however we are even more selective in our approach. Special consideration is however, given to export-oriented industries in which import of foreign technology as well as foreign investments are permitted more liberally.

However, Sir Norman Kipping's discussions in October, 1971 were of a preliminary nature. These are to be followed up by a discussion of the Indo-British Technological

Group some time later when steps for improving the investment climate in India for foreign investments would be discussed in greater detail .

#### Indo-British Talks on Industrial Collaborations

413. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether a Senior Adviser to the Federation of British Industries, Sir Norman Kipping, was in India for a 5-day visit during October, 1971 and held discussions with officials of his Ministry with a view to pave the way for the forthcoming meeting of the Indo-British Technical Group proposed to be held early next year,

(b) if so, the nature and trends of these discussions ;

(c) whether Sir Norman Kipping had expressed his anxiety over the reported move of Government to taper off foreign collaborations gradually; and

(d) whether Government have given any assurances in the matter and, if so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) to (d). Sir Norman Kipping called on the Secretary in the Ministry of Industrial Development on 19.10.71. During the course of discussions, several matters of mutual interest such as the next meeting of the Indo-British Technological Group, visit of a Purchase Mission from UK to India, continuance of technological links, cooperation in research and development, etc. were covered. The discussions were of an exploratory nature and no decisions were taken nor any assurances given.

#### Brain Drain

414. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the steps taken by Government to check "Brain Drain" have failed because of the limited success of the

scientists pool and even the much publicised supernumerary posts which are not coming up either due to economy measures or due to indifferent attitude of the Heads of various departments despite several circulars issued by Government; and

(b) if so, what steps are contemplated by Government to see that there is properly planned job placements of Scientists and Technologists in all Government departments, including the C.S.I.R., without red-tapism and indifferent attitude of high officials of Government ?

**THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT (SHRI C. SUBRAMANIAM) :** (a) The Scientists' Pool has already helped over 4,000 persons to find employment positions. Registration in the Indians Abroad section of the National Register by Scientists abroad is continually taking place. Selection to the Pools therefore, also takes place continually and Scientists are returning and joining the Pool every month.

A few persons have also been appointed under the scheme for supernumerary posts. Reasons for non-implementation of the scheme by Central Government Ministries/Departments and the steps proposed to be taken for better utilisation of the scheme are given in the Statement. Placed on the Table of the House. [*Placed in Library See No. LT/1002/71*]

(b) Some of the measures taken to improve employment opportunities for scientists and engineers are given in Statement II laid on the Table of the House. [*Placed in Library. See No. LT-1003/71*]. Besides, the Government have appointed an Expert Committee on Unemployment to consider the question of employment at various levels. Several schemes to help scientists and engineers for starting their enterprises have also been initiated. University Grants Commission (UGC) has started a scheme of visiting Professors.

#### Survey Conducted to find out Crimes

**415. SHRI DEVINDER SINGH GARCHA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that survey conducted in the country has revealed that crime has outstepped the increase in population; and

(b) the names of the States with highest and lowest number of crimes ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT) :** (a) Yes, Sir.

(b) During the year 1969, the highest number of cases of cognizable crime under the sections of the Indian Penal Code, in a population of 1 lakh, was 218.4 in Madhya Pradesh constituting the highest figure among all the States, while Himachal Pradesh recorded 64.6 cases for 1 lakh of population constituting the lowest figure in the country.

#### Setting up of Watch Factory in Collaboration with U.S.S.R.

**416. SHRI DEVINDER SINGH GARCHA :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether a watch factory with Soviet help is to be set up in India; and

(b) if so, the main features of the Scheme ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :** (a) and (b). Government have, in August last, accorded approval to an Indian Company for the manufacture of Wrist watches in the Small Scale Sector in technical collaboration with a Soviet party. The firm propose to manufacture 20,000 Watches in the first year and 80,000 Nos. from the fifth year onwards.

#### Setting up of Science Department to Supervise Research Organisations

**417. SHRI BIRENDER SINGH RAO :** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Central Government have set up a new Science Department to supervise leading research organisations in the country; and